

29

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 06.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**  
 2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 274/16, TP 118/17	For hearing	Sec 433(e)/ 433(f) of CA 1956	Fedex Express Transportati on & Supply Chain Services(India) Pvt. Ltd.,	Rajkumar M.D.	Pickthemup Technologies Pvt. Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------

29  
 PETITIONER/s :

SUJA SURENDRAN  
 INDIALAW LLP

9972999215



RESPONDENT/s :

Resolution by member Pankaj (Pankaj Srivastava)

**ORDER**

Heard Ms. Suja Surendran, Learned Counsel for Petitioner and Shri Pankaj Srivastava, Learned RP.

Post the case on 10.09.2018.

  
 Member (T)

  
 Member (J)

Balaji

